**CENTRAL ELECTRICITY REGULATORY COMMISSION**
**NEW DELHI**

**Petition No. 151/TT/2025**

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| **Subject** | **:** | Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for 02 Nos. of Asset under "POWERGRID works associated with North Eastern Region Strengthening Scheme-V (NERSS-V)" in the North Eastern Region. |
| **Petitioner** | **:** | Power Grid Corporation of India Limited (PGCIL) |
| **Respondents** | **:** | Assam Power Distribution Company Limited (APDCL) and 7 Others |

**Petition No. 495/TT/2025**

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| **Subject** | **:** | Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for Asset-1: 400 kV Jeypore-Gazuwaka transmission line along with associated bays; and Asset-2: 500 MW HVDC back to back stations at Gazuwaka under "Gazuwaka HVDC back to back project" in the Southern Region. |
| **Petitioner** | **:** | Power Grid Corporation of India Limited (PGCIL) |
| **Respondents** | **:** | Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 19 Others |

**Petition No. 602/TT/2025**

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| **Subject** | **:** | Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for Combined Asset under "Transmission System associated Tehri Transmission System" in the Northern Region. |
| **Petitioner** | **:** | Power Grid Corporation of India Limited (PGCIL) |
| **Respondents** | **:** | Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others |
| **Date of Hearing** | **:** | **11.11.2026** |
| **Coram** | **:** | Shri Ramesh Babu V., Member<br>Shri Harish Dudani, Member |

**Parties Present** : Shri Deep Rao Palepu, Advocate, NER-II
Shri Prajeet Ghosh, Advocate, NER-II
Shri Zafrul Hasan, PGCIL
Shri Naresh Kumar, PGCIL
Shri Piyush Awasthi, PGCIL
Shri Vijay G., PGCIL

## Record of Proceedings

These matters were heard virtually.

2. The instant Petitions have been filed for the truing-up of the transmission tariff for the 2019-24 tariff period and the determination of the transmission tariff for the 2024-29 tariff period.

3. **In Petition No. 151/TT/2025:** The Petitioner's representative submitted that the order in Review Petition No.19/RP/2025 (seeking review of the Commission's order in Petition No. 167/TT/2022 with respect to the same transmission assets) is awaited and sought liberty to file the revised claim, if any, subject to the outcome of the order. The learned counsel for NER-II did not oppose to the request of the Petitioner.

4. **In Petition No. 495/TT/2025:** The Petitioner's representative submitted that the Petitioner has received the RPC approval after the order in the Petition was reserved on 16.9.2025. Further, the Petitioner's representative requested for taking on record the RPC approval.

5. The Petitioner's representative(s) further submitted that in the other matter, the Petitioner has already furnished all the information sought by the Commission through Technical Validation (TV) letters and the pleadings in the matters are complete and the tariff may be granted as claimed.

6. After the hearing, the Commission directed as under:

a) The Respondents to file their respective replies, if any, within two (2) weeks, with an advance copy to the Petitioner, who may file its rejoinder, if any, within two (2) weeks thereafter.

b) The Petitioner to submit the following information, on an affidavit, with an advance copy to the Respondents within two (2) weeks:

**In Petition No. 495/TT/2025**
The RPC approval document for ACE for the transmission project.

**In Petition No. 602/TT/2025**
Clarify why 2 nos. bays which are not being utilized in the transmission project have not been de-capped in the 2019-24 tariff period and planned for decommissioning in the 2024-29 tariff period. Reasons and justification for the same.

7. These Petitions will be listed for hearing on **17.12.2026.**

**By order of the Commission**
**Sd/-**
**(Kamal Kishor)**
**Deputy Chief (Law)**